

CA 1518/93

Registrar

20.7.99

No sitting. Adjourned
to 28.10.99 for hearing.
BCL

R

Registrar

28.10.99

No sitting. Adjourned
to 09.12.99 for hearing,

BCL

R

09.12.99

Hon'ble Mr. S. Dayal A.M.
Hon'ble Mr. Rafiq Uddin J.M.

Note for the applicant. A perusal of the order sheet shows that none appeared for the applicant on 19.3.98 and 13.5.98 when the case came up before a Division Bench on last two occasions.

On 13.5.98 it was stipulated that no further ~~adjournment~~ opportunity would be allowed on the next date. The case is therefore dismissed in default, and for non prosecution.

R
J.M.

S
A.M.